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**BEFORE SHRI G.S. YADAV, JOINT SECRETARY & LEGAL ADVISER  
AND FIRST APPELLATE AUTHORITY (NOTARY)**

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM  
NO. 406-B 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

**Appeal No. 39/JS&LA(GSY)/NC/RTI/2016**

**IN THE MATTER OF:**

Sh. Ashok Sonyabapu Shirsath,  
Mahatma Fule Nagar, Vanjola Road, Highway No. 6,  
Plot No. 32, Bhusawal,  
District Jalgaon,  
Maharashtra - 425 201

- Appellant

Versus

Central Public Information Officer (NC)  
Ministry of Law & Justice  
Department of Legal Affairs  
R.No. 433(A), Shastri Bhawan,  
New Delhi - 110001

- Respondent

**ORDER**

**Date: 28.09.2016**

Being dis-satisfied with the decision of CPIO dated 1.9.2016 with respect to appellant's application dated 11.7.2016, the present appeal has been filed by the appellant.

2. Notices were issued to the respective parties and in response thereof, CPIO is present in person whereas the appellant has not turned up but submitted written submission vide application dated 20.9.2016, as such, appeal is being disposed of after hearing the CPIO and perusing the material available on record.

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3. On perusing the original application of appellant dated 11.7.2016, wherein vide para 3 (iii), the appellant sought the information with respect to renewal of notary certificate and documents if any complaint made by third person or any person" whereas the reply given by the CPIO does not take care about the renewal. As such, on merits, appeal deserves to be allowed and the appeal is allowed accordingly.

3. CPIO is directed to provide information as sought by the appellant vide application dated 11.7.2016 in its true letter and spirit within 21 days from the date of order.

4. In case the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

The parties are informed accordingly.

  
(G.S. Yadav)

Joint Secretary & Legal Adviser And  
First Appellate Authority  
Tel. No. 23384630

1. Sh. Ashok Sonyabapu Shirsath, Mahatma Fule Nagar, Vanjola Road, Highway No.6, Plot No. 32, Bhusawal, District Jalgaon, Maharashtra - 425 201
2. DLA/CA & CPIO (NC), Department of Legal Affairs, M/o Law & Justice, R.No.433-A, Shastri Bhawan, New Delhi - 110001 (along with copy of 1<sup>st</sup> Appeal).